

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :05-12-2025

Date : 05.12.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
98710/2025	05.12.2025	CRLREV-414/2016	A DAS	GENERAL		Order Dtd. 2025-12-03	CRIMINAL REVISION	(Se No-
98713/2025	05.12.2025	CRLREV-211/2016	S K SUNDARA	GENERAL		Order Dtd. 2025-12-03	CRIMINAL REVISION	(Se No-
98457/2025	05.12.2025	WP (C) - 15898/2025	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	WRIT BRANCH-5	(Se No-22)
98458/2025	05.12.2025	WP (C) - 33546/2025	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
98459/2025	05.12.2025	WA-1275/2025	H TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Se No-
98460/2025	05.12.2025	ABLAPL-12145/2025	DEEPAK KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Se No-
98461/2025	05.12.2025	ABLAPL-11534/2025	UP BAG	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-2	(Se No-
98462/2025	05.12.2025	ABLAPL-3908/2025	S NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-
98463/2025	05.12.2025	ABLAPL-12233/2025	C RANA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Se No-13)
98464/2025	05.12.2025	ABLAPL-11473/2025	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-13)
98485/2025	05.12.2025	WP (C) - 34402/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-12-03	WRIT BRANCH-1	(Se No-
98486/2025	05.12.2025	WP (C) - 34702/2025	K. C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-12-04	WRIT BRANCH-8	(Se No-39)
98487/2025	05.12.2025	WP (C) - 32572/2025	P. K. BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-12-03	WRIT BRANCH-8	(Se No-29)
98489/2025	05.12.2025	WP (C) - 32733/2025	M. R. PADHI	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No-29)
98490/2025	05.12.2025	WP (C) - 15863/2024	J. K. MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2025-11-19	WRIT BRANCH-7	(Se No-15)
98491/2025	05.12.2025	CRLREV-927/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-

									15)
98492/2025	05.12.2025	WP (C) - 6311/2025	S. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-3		(Se No-11)
98493/2025	05.12.2025	ABLAPL-13526/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02			(Se No-11)
98494/2025	05.12.2025	WP (C) - 21192/2025	R. K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-11-29	WRIT BRANCH (DIVISION BENCH-2)		(Se No-109)
98495/2025	05.12.2025	WP (C) - 12657/2025	G. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)		(Se No-114)
98496/2025	05.12.2025	WP (C) - 33689/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-7		(Se No-44)
98497/2025	05.12.2025	WP (C) - 33823/2025	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01	WRIT BRANCH (DIVISION BENCH-3)		(Se No-122)
98498/2025	05.12.2025	ABLAPL-13527/2025	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02			(Se No-122)
98499/2025	05.12.2025	ABLAPL-11633/2025	MANOJ KUMAR MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02			(Se No-122)
98500/2025	05.12.2025	WP (C) - 33823/2025	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01	WRIT BRANCH (DIVISION BENCH-3)		(Se No-122)
98501/2025	05.12.2025	WP (C) - 33823/2025	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01	WRIT BRANCH (DIVISION BENCH-3)		(Se No-122)
98502/2025	05.12.2025	EXP-40/2025	S.K.BISWAL	C.O.	DR (J)	Order Dtd. 2025-12-03			(Se No-122)
98503/2025	05.12.2025	ABLAPL-13572/2025	SUBHANKAR PANDA	C.O.	DR (J)	Order Dtd. 2025-12-03			(Se No-122)
98504/2025	05.12.2025	CRLMC-4562/2025	R.K.MAHAPTRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03			(Se No-122)
98505/2025	05.12.2025	ABLAPL-11601/2025	RASHMI PRAVA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02			(Se No-122)
98506/2025	05.12.2025	ABLAPL-13567/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-03			(Se No-122)
98507/2025	05.12.2025	CMP-1912/2025	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-04			(Se No-122)

98508/2025	05.12.2025	CMP-1917/2025	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-04		(Se No- 122
98509/2025	05.12.2025	TRP (C) - 414/2025	C. R. KAR	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No- 122
98510/2025	05.12.2025	TRP (C) - 417/2025	K. K. JENA	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No- 122
98511/2025	05.12.2025	RPFAM-347/2025	D. P. DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98512/2025	05.12.2025	CRLMC-5071/2025	B.K.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No- 122
98513/2025	05.12.2025	CRLA-1353/2025	R.K.MALLICK	C.O.	COURT NO. 2	Order Dtd. 9999-12-31		(Se No- 122
98514/2025	05.12.2025	CRLMP-1388/2025	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2025-12-03		(Se No- 122
98515/2025	05.12.2025	CRLMP-1389/2025	B.TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2025-12-03		(Se No- 122
98516/2025	05.12.2025	CRLMP-1390/2025	N.MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-12-03		(Se No- 122
98517/2025	05.12.2025	TRP (C) - 288/2025	A.K.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-12-05		(Se No- 122
98518/2025	05.12.2025	CRLMP-1564/2025	N.K.SEN	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98519/2025	05.12.2025	CRLMP-1568/2025	BRAJA MOHAN SARANGI	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98520/2025	05.12.2025	TRP (C) - 373/2025	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98521/2025	05.12.2025	CRLMP-1600/2025	P.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98522/2025	05.12.2025	CRLMC-5039/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No- 122
98523/2025	05.12.2025	RPFAM-378/2025	SAK DORA	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98524/2025	05.12.2025	CRLMC-5088/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122
98525/2025	05.12.2025	CRLMC-5102/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No- 122

98526/2025	05.12.2025	CMP-1168/2025	P.K.LENKA	C.O.	COURT NO. 16	Order Dtd. 2025-12-04		(Se No-122)
98527/2025	05.12.2025	FAO-45/2020	D. PATTANAIAK	C.O.	COURT NO. 16	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
98528/2025	05.12.2025	CMP-1930/2025	T.K.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-04		(Se No-
98529/2025	05.12.2025	CMP-1909/2025	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-09		(Se No-
98531/2025	05.12.2025	FAO-119/2020	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
98532/2025	05.12.2025	CMP-1890/2025	D.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-06		(Se No-
98533/2025	05.12.2025	FAO-36/2021	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
98534/2025	05.12.2025	FAO-37/2021	P. K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
98535/2025	05.12.2025	WP (C) - 1977/2017	S. C. MEKAP	C.O.	COURT NO. 23	Order Dtd. 2025-12-03	WRIT BRANCH-4	(Se No-27)
98536/2025	05.12.2025	TRP (C) - 413/2025	K. MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No-27)
98537/2025	05.12.2025	RSA-14/2017	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-01-19	SECOND APPEAL	(Se No-
98538/2025	05.12.2025	TRPCRL-108/2025	KABERI MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-12-03		(Se No-
98540/2025	05.12.2025	TRP (C) - 144/2025	H. K. DASH	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No-
98542/2025	05.12.2025	CRLMC-2799/2025	SK. KALIM UDDIN	C.O.	COURT NO. 16	Order Dtd. 2025-12-02	CRIMINAL MISC	(Se No-
98543/2025	05.12.2025	CRLMC-4928/2025	SARBESWAR SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-02		(Se No-
98545/2025	05.12.2025	CRLMC-5045/2025	K. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Se No-
98546/2025	05.12.2025	CRLMC-4862/2025	SANGRAM DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
98547/2025	05.12.2025	CRLMC-4739/2025	TRILOCHAN BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
98548/2025	05.12.2025	WP (C) - 24936/2022	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-7	(Se No-48)
98549/2025	05.12.2025	WP (C) - 34013/2025	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-4	(Se No-27)
98550/2025	05.12.2025	WP (C) - 33850/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-8	(Se No-29)

98551/2025	05.12.2025	WP (C) - 20241/2020	P K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11- 27	WRIT BRANCH-8	(Se No- 40)
98552/2025	05.12.2025	WP (C) - 20241/2020	S N SHARMA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11- 27	WRIT BRANCH-8	(Se No- 40)
98553/2025	05.12.2025	WP (C) - 34661/2025	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 04	WRIT BRANCH-7	(Se No-
98556/2025	05.12.2025	WP (C) - 14311/2024	P K MISHRA	C.O.	COURT NO. 14	Order Dtd. 2025-12- 01	WRIT BRANCH-6	(Se No- 36)
98557/2025	05.12.2025	WP (C) - 29652/2025	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-2	(Se No-
98558/2025	05.12.2025	WP (C) - 3856/2024	AMIYA KU SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-8	(Se No- 42)
98560/2025	05.12.2025	WP (C) - 33949/2025	P. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-6	(Se No- 25)
98562/2025	05.12.2025	WP (C) - 33358/2025	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-7	(Se No- 44)
98563/2025	05.12.2025	WP (C) - 33949/2025	R. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-6	(Se No- 25)
98565/2025	05.12.2025	WP (C) - 25098/2022	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-8	(Se No- 39)
98566/2025	05.12.2025	WP (C) - 34201/2025	K. C. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-4	(Se No- 27)
98569/2025	05.12.2025	WP (C) - 24932/2022	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-7	(Se No- 48)
98571/2025	05.12.2025	WP (C) - 3847/2023	M R ROURAY	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-7	(Se No- 15)
98574/2025	05.12.2025	WP (C) - 29173/2025	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12- 01	WRIT BRANCH-2	(Se No-
98575/2025	05.12.2025	WP (C) - 31780/2025	SANJAY KUMAR SAHU	C.O.	COURT NO. 1	Order Dtd. 2025-12- 04	WRIT BRANCH-5	(Se No- 47)
98576/2025	05.12.2025	WP (C) - 29711/2025	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 103)
98577/2025	05.12.2025	WP (C) - 25099/2022	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-8	(Se No- 39)
98578/2025	05.12.2025	WP (C) - 25099/2022	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2025-12- 03	WRIT BRANCH-8	(Se No- 39)
98579/2025	05.12.2025	WP (C) -	SUBAS SAMAL	C.O.	COURT NO.	Order Dtd. 2025-12-	WRIT	(Se

			30059/2025			1	03	BRANCH-3	No-33)
98580/2025	05.12.2025	WP (C) - 32884/2025	B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-04			(Se No-33)
98581/2025	05.12.2025	WP (C) - 32554/2025	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12-03			(Se No-33)
98582/2025	05.12.2025	WP (C) - 23022/2025	P. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2025-11-29	WRIT BRANCH (DIVISION BENCH-2)		(Se No-116)
98583/2025	05.12.2025	WP (C) - 30383/2025	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-8		(Se No-40)
98584/2025	05.12.2025	WP (C) - 34516/2023	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-04	WRIT BRANCH-5		(Se No-22)
98585/2025	05.12.2025	WP (C) - 28486/2025	P K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-04	WRIT BRANCH-7		(Se No-)
98586/2025	05.12.2025	CONTC-4966/2025	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-04			(Se No-)
98587/2025	05.12.2025	CONTC-5648/2025	J R KAR	C.O.	COURT NO. 1	Order Dtd. 2025-12-04			(Se No-)
98588/2025	05.12.2025	CONTC-5614/2025	S DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-04			(Se No-)
98589/2025	05.12.2025	WP (C) - 23792/2025	D SAMAL	C.O.	CHIEF JUSTICE'S COURT				(Se No-)
98590/2025	05.12.2025	CONTC-5611/2025	J R KAR	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04			(Se No-)
98591/2025	05.12.2025	CONTC-5542/2025	D MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04			(Se No-)
98592/2025	05.12.2025	CONTC-5384/2025	P K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04			(Se No-)
98595/2025	05.12.2025	CONTC-5382/2025	S R SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04			(Se No-)
98597/2025	05.12.2025	CONTC-5316/2025	P K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-04			(Se No-)
98598/2025	05.12.2025	WP (C) - 15313/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01	WRIT BRANCH-1		(Se No-)
98599/2025	05.12.2025	WP (C) - 15333/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01	WRIT BRANCH-1		(Se No-)
98600/2025	05.12.2025	WP (C) - 15334/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01	WRIT BRANCH-1		(Se No-)

9	98601/2025	05.12.2025	WP (C) - 15336/2024	B DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
0	98602/2025	05.12.2025	CRLMC-2170/2024	SN GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
1	98603/2025	05.12.2025	WP (C) - 15339/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
2	98604/2025	05.12.2025	WP (C) - 15341/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
3	98605/2025	05.12.2025	WP (C) - 15344/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
4	98606/2025	05.12.2025	WP (C) - 15347/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
5	98607/2025	05.12.2025	WP (C) - 15388/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
5	98608/2025	05.12.2025	WP (C) - 15390/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
7	98610/2025	05.12.2025	CRLMC-5076/2025	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
8	98611/2025	05.12.2025	WP (C) - 33448/2025	S DASH	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		(Se No-
9	98615/2025	05.12.2025	WP (C) - 571/2025	M. K. PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22	WRIT BRANCH-6	(Se No-35)
0	98616/2025	05.12.2025	WP (C) - 34324/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-23	WRIT BRANCH-8	(Se No-39)
1	98624/2025	05.12.2025	ABLAPL-12140/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Se No-39)
2	98625/2025	05.12.2025	ABLAPL-11703/2025	PRATAP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-01		(Se No-39)
3	98626/2025	05.12.2025	CRLMC-4945/2025	AMARESH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-39)
4	98627/2025	05.12.2025	CRLMC-4992/2025	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-39)
5	98628/2025	05.12.2025	CRLMC-4648/2025	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-39)
5	98629/2025	05.12.2025	CRLMC-4992/2025	SUBHANKAR PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-39)
7	98630/2025	05.12.2025	WP (C) - 12657/2025	J. DEHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Se No-114)
8	98631/2025	05.12.2025	WP (C) - 34384/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Se No-
9	98632/2025	05.12.2025	WP (C) - 34552/2025	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-2	(Se No-

0	98633/2025	05.12.2025	BLAPL-11608/2025	S. CHOUDHURY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	BAIL-2	(Se No-
1	98635/2025	05.12.2025	BLAPL-9676/2025	KSHITISH	C.O.	COURT NO. 5	Order Dtd. 5000-01-01		(Se No-
2	98637/2025	05.12.2025	BLAPL-11596/2025	PK BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-04		(Se No-
3	98638/2025	05.12.2025	BLAPL-9678/2025	RK BARIK	C.O.	COURT NO. 5	Order Dtd. 2025-12-04		(Se No-
4	98660/2025	05.12.2025	CRLREV-577/2025	P.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-
5	98661/2025	05.12.2025	BLAPL-11597/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Se No-
5	98663/2025	05.12.2025	BLAPL-11594/2025	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Se No-
7	98672/2025	05.12.2025	CRLMC-4648/2025	DILLIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-
8	98673/2025	05.12.2025	BLAPL-11576/2025	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	BAIL-2	(Se No-
9	98675/2025	05.12.2025	BLAPL-11578/2025	AK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Se No-
0	98680/2025	05.12.2025	WP (C) - 34044/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-7	(Se No-44)
1	98681/2025	05.12.2025	WP (C) - 33961/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-6	(Se No-26)
2	98682/2025	05.12.2025	WP (C) - 33960/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04		(Se No-26)
3	98683/2025	05.12.2025	WP (C) - 33990/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-1	(Se No-
4	98684/2025	05.12.2025	WP (C) - 34040/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-1	(Se No-
5	98686/2025	05.12.2025	WP (C) - 34042/2025	S. S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
5	98688/2025	05.12.2025	BLAPL-10662/2025	KSHITISH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02		(Se No-112)
7	98691/2025	05.12.2025	ABLAPL-9681/2024	SP DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-112)
8	98692/2025	05.12.2025	WP (C) - 34374/2025	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Se No-
9	98705/2025	05.12.2025	CRLREV-211/2016	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	CRIMINAL REVISION	(Se No-
0	98706/2025	05.12.2025	FAO-284/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
1	98707/2025	05.12.2025	FAO-362/2024	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-

2	98708/2025	05.12.2025	FAO-362/2024	K.C.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(Se No-
3	98709/2025	05.12.2025	FAO-447/2025	D.P.DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-22		(Se No-
4	98711/2025	05.12.2025	CMP-918/2025	S.MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2026-01-12		(Se No-
5	98712/2025	05.12.2025	CRLMC-1630/2025	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-
5	98714/2025	05.12.2025	CRLMC-4561/2025	M.S.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Se No-
7	98715/2025	05.12.2025	WP (C) - 18846/2022	ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-2	(Se No-
8	98716/2025	05.12.2025	CRLREV-925/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Se No-
9	98717/2025	05.12.2025	WP (C) - 35226/2022	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-8	(Se No-43)
0	98718/2025	05.12.2025	WP (C) - 23184/2023	SURENDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-8	(Se No-41)
-	98719/2025	05.12.2025	WP (C) - 17973/2021	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)
2	98720/2025	05.12.2025	WP (C) - 17973/2021	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)
3	98721/2025	05.12.2025	WP (C) - 17973/2021	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)
4	98722/2025	05.12.2025	WP (C) - 23184/2023	S S PRAHAEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03	WRIT BRANCH-8	(Se No-41)
5	98723/2025	05.12.2025	WP (C) - 576/2024	G C SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04	WRIT BRANCH-4	(Se No-52)
5	98724/2025	05.12.2025	WP (C) - 34793/2021	B.B.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No-16)
7	98725/2025	05.12.2025	WP (C) - 34487/2025	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-04		(Se No-16)
8	98726/2025	05.12.2025	WP (C) - 34793/2021	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No-16)
9	98727/2025	05.12.2025	WP (C) - 32214/2025	S K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-01-12	WRIT BRANCH-5	(Se No-47)
0	98728/2025	05.12.2025	WP (C) - 34791/2021	B.B.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No-16)
-	98729/2025	05.12.2025	WP (C) - 17483/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-

										47)
2	98730/2025	05.12.2025	WP (C) - 17483/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
3	98731/2025	05.12.2025	WP (C) - 17965/2021	B.B.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)	
4	98732/2025	05.12.2025	WP (C) - 17483/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
5	98733/2025	05.12.2025	WP (C) - 17483/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
5	98734/2025	05.12.2025	WP (C) - 17484/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
7	98735/2025	05.12.2025	WP (C) - 17965/2021	B.B.ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)	
8	98736/2025	05.12.2025	WP (C) - 17484/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
9	98737/2025	05.12.2025	WP (C) - 17484/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)	
0	98738/2025	05.12.2025	WP (C) - 17791/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-)	
1	98739/2025	05.12.2025	WP (C) - 17957/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-33)	
2	98740/2025	05.12.2025	WP (C) - 34792/2021	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No-16)	
3	98741/2025	05.12.2025	WP (C) - 34400/2025	K. C. MAJHI	C.O.	COURT NO. 1	Order Dtd. 2025-12-03		(Se No-16)	
4	98742/2025	05.12.2025	CRLA-417/2019	PRASANNAJIT BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-12-05	CRIMINAL APPEAL	(Se No-)	
5	98743/2025	05.12.2025	CRLMC-3973/2025	S.P. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-26		(Se No-)	
5	98744/2025	05.12.2025	WP (C) - 31592/2025	B. K. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Se No-)	
7	98745/2025	05.12.2025	CRLMC-4205/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-16		(Se No-)	
8	98762/2025	05.12.2025	CRLREV-943/2025	H.S.PAIKRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-)	
9	98771/2025	05.12.2025	CRLREV-946/2025	J.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-03		(Se No-)	
0	98785/2025	05.12.2025	WP (C) - 31592/2025	B. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Se No-)	
1	98786/2025	05.12.2025	WP (C) - 31592/2025	B. K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Se No-)	

2	98787/2025	05.12.2025	CMP-1936/2025	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2025-12-05		(Se No-
3	98788/2025	05.12.2025	CMP-1926/2025	P. K. DASH	C.O.	COURT NO. 23	Order Dtd. 2025-12-05		(Se No-
4	98789/2025	05.12.2025	CRLREV-990/2025	A. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-12		(Se No-
5	98790/2025	05.12.2025	BLAPL-10462/2025	DEBASHIS MITRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-04	BAIL-1	(Se No-13)
5	98466/2025	05.12.2025	WP (C) - 13775/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-05-16		(Se No-13)
7	98469/2025	05.12.2025	WP (C) - 30075/2025	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-11-07	WRIT BRANCH-4	(Se No-46)
8	98470/2025	05.12.2025	JCRLA-39/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-19	CRIMINAL APPEAL	(Se No-
9	98471/2025	05.12.2025	CMP-1924/2025	AKSHAYA KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-04		(Se No-
0	98472/2025	05.12.2025	WP (C) - 16049/2023	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-6	(Se No-35)
1	98473/2025	05.12.2025	CRLMC-5070/2025	SUSHREE RANJAN MOHANTY	GENERAL		Order Dtd. 2025-12-04		(Se No-35)
2	98474/2025	05.12.2025	CRLMP-1385/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-12-03		(Se No-35)
3	98475/2025	05.12.2025	WP (C) - 27243/2025	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-09-26	WRIT BRANCH (DIVISION BENCH-3)	(Se No-123)
4	98476/2025	05.12.2025	CMP-1207/2025	SIBANANDA PATRA	GENERAL		Entire Brief		(Se No-123)
5	98477/2025	05.12.2025	CONTC-4308/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-11-24		(Se No-123)
5	98478/2025	05.12.2025	CONTC-4312/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-11-24		(Se No-123)
7	98479/2025	05.12.2025	CONTC-4420/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-11-24		(Se No-123)
8	98480/2025	05.12.2025	WP (C) - 29451/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-12-01		(Se No-123)
9	98481/2025	05.12.2025	WP (C) - 42842/2023	MANOJ KUMAR KAR	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Se No-112)
0	98482/2025	05.12.2025	WPC (OA) - 465/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-21	OA Branch	(Se No-

1	98483/2025	05.12.2025	WP (C) - 18596/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-07		(Se No-
2	98484/2025	05.12.2025	CRLMP-1377/2025	SIPRA SUMAN PRATIHARI	GENERAL		Order Dtd. 2025-12-01		(Se No-
3	98488/2025	05.12.2025	BLAPL-15130/2008	DEBENDRANATH BISWAL	GENERAL		Entire Document		(Se No-
4	98530/2025	05.12.2025	WP (C) - 1714/2016	MUKKALA KURMA RAO	GENERAL		Entire Document	WRIT BRANCH-2	(Se No-
5	98539/2025	05.12.2025	WP (C) - 33429/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-6	(Se No-25)
5	98541/2025	05.12.2025	CRLREV-881/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-12-03		(Se No-25)
7	98544/2025	05.12.2025	WP (C) - 28486/2025	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH-7	(Se No-
8	98572/2025	05.12.2025	ABLAPL-13553/2025	CHITTARANJAN PANDA	GENERAL		Order Dtd. 2025-12-01	BAIL-1	(Se No-
9	98593/2025	05.12.2025	WP (C) - 28794/2025	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-12-01		(Se No-
0	98594/2025	05.12.2025	CMP-78/2019	DEVI PRASAD MOHAPATRA	GENERAL		Order Dtd. 2025-11-14	WRIT BRANCH-1	(Se No-31)
1	98596/2025	05.12.2025	FAO-61/2017	GOLAKH CHANDRA PANDA	GENERAL		Vakalatnama	MISC. APPEAL SEC.	(Se No-
2	98609/2025	05.12.2025	ABLAPL-13496/2025	KEDARNATH SAHOO	GENERAL		Order Dtd. 2025-12-01	BAIL-1	(Se No-
3	98612/2025	05.12.2025	WP (C) - 10659/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-23	WRIT BRANCH-7	(Se No-48)
4	98613/2025	05.12.2025	CONTC-5589/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01		(Se No-48)
5	98614/2025	05.12.2025	CONTC-5638/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01		(Se No-48)
5	98617/2025	05.12.2025	CONTC-5639/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01		(Se No-48)
7	98618/2025	05.12.2025	SA-215/1987	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-24	SECOND APPEAL	(Se No-
8	98619/2025	05.12.2025	SA-219/1987	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-24	SECOND APPEAL	(Se No-
9	98620/2025	05.12.2025	CONTC-5640/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01		(Se No-
0	98621/2025	05.12.2025	CONTC-5641/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01	CONTEMPT	(Se No-
1	98622/2025	05.12.2025	CONTC-5642/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-12-01	CONTEMPT	(Se No-
2	98623/2025	05.12.2025	BLAPL-11578/2025	HITESH KUMAR SAHOO	GENERAL		Order Dtd. 2025-12-04		(Se No-

3	98634/2025	05.12.2025	WP (C) - 1351/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-10	WRIT BRANCH-6	(Se No-24)
4	98636/2025	05.12.2025	WP (C) - 2390/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-25	WRIT BRANCH-8	(Se No-39)
5	98639/2025	05.12.2025	WP (C) - 2636/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-25	WRIT BRANCH-8	(Se No-29)
6	98640/2025	05.12.2025	WP (C) - 3634/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-25	WRIT BRANCH-4	(Se No-37)
7	98641/2025	05.12.2025	CRP-34/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-24	CIVIL REVISION	(Se No-
8	98643/2025	05.12.2025	CRLMC-2870/2024	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-11-26		(Se No-
9	98647/2025	05.12.2025	CRP-35/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-24	CIVIL REVISION	(Se No-
0	98648/2025	05.12.2025	CRLMC-2886/2024	MOHAMMED MUSTAQ ANSARI	GENERAL		Order Dtd. 2025-11-26		(Se No-
1	98650/2025	05.12.2025	WP (C) - 23353/2021	TRILOCHAN PANIGRAHI	GENERAL		Order Dtd. 2025-04-09	WRIT BRANCH-8	(Se No-40)
2	98653/2025	05.12.2025	WP (C) - 12169/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-16	WRIT BRANCH-6	(Se No-35)
3	98657/2025	05.12.2025	WP (C) - 23353/2021	TRILOCHAN PANIGRAHI	GENERAL		Plaint	WRIT BRANCH-8	(Se No-40)
4	98465/2025	05.12.2025	ABLAPL-12183/2025	RAMESH CHANDRA MAHARANA	GENERAL		Order Dtd. 2025-12-01	BAIL-2	(Se No-10)
5	98467/2025	05.12.2025	ABLAPL-12024/2025	RAMESH CHANDRA MAHARANA	GENERAL		Order Dtd. 2025-12-01	BAIL-1	(Se No-14)
5	98468/2025	05.12.2025	ABLAPL-11692/2025	RAMESH CHANDRA MAHARANA	GENERAL		Order Dtd. 2025-12-01	BAIL-2	(Se No-17)
7	98554/2025	05.12.2025	ABLAPL-7096/2023	A B MALLICK	GENERAL			BAIL-1	(Se No-
8	98555/2025	05.12.2025	RSA-113/2022	J LENKA	GENERAL			SECOND APPEAL	(Se No-
9	98559/2025	05.12.2025	WP (C) - 12001/2023	D NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
0	98561/2025	05.12.2025	ELPET-12/2024	M NAYAK	GENERAL			M. J. C.	(Se No-
1	98564/2025	05.12.2025	CRLMP-1299/2025	P K MOHANTY	GENERAL			WRIT BRANCH-8	(Se No-41)

2	98567/2025	05.12.2025	WP (C) - 33677/2025	B K MOHARANA	GENERAL			WRIT BRANCH-4	(Se No-19)
3	98568/2025	05.12.2025	WP (C) - 29397/2025	N K ROUT	GENERAL			WRIT BRANCH-6	(Se No-26)
4	98570/2025	05.12.2025	CMP-1443/2025	P K JENA	GENERAL				(Se No-26)
5	98573/2025	05.12.2025	BLAPL-10314/2025	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2025-12-02	BAIL-1	(Se No-
6	98642/2025	05.12.2025	WP (C) - 31503/2025	M K MOHANTY 2	GENERAL		Order Dtd. 2025-12-04		(Se No-
7	98644/2025	05.12.2025	CMP-1883/2025	M K MOHANTY 2	GENERAL		Order Dtd. 2025-12-05		(Se No-
8	98645/2025	05.12.2025	WP (C) - 31523/2025	M K MOHANTY 2	GENERAL		Order Dtd. 2025-12-04	WRIT BRANCH (DIVISION BENCH-2)	(Se No-115)
9	98646/2025	05.12.2025	WP (C) - 31533/2025	M K MOHANTY 2	GENERAL		Order Dtd. 2025-12-04		(Se No-115)
0	98649/2025	05.12.2025	WP (C) - 19711/2023	P K MALLICK	GENERAL			WRIT BRANCH-1	(Se No-30)
1	98651/2025	05.12.2025	CMAPL-297/2021	G N DAS	GENERAL			M.J.C.	(Se No-
2	98652/2025	05.12.2025	CONTC-727/2023	B N PANDA	GENERAL			CONTEMPT	(Se No-
3	98654/2025	05.12.2025	WP (C) - 14021/2022	B N PANDA	GENERAL			WRIT BRANCH-2	(Se No-
4	98655/2025	05.12.2025	SA-243/1990	K SAHOO	GENERAL				(Se No-
5	98656/2025	05.12.2025	WP (C) - 62/2018	A SUNDARAY	GENERAL			WRIT BRANCH-6	(Se No-16)
5	98658/2025	05.12.2025	ITA-128/2011	A SUNDARAY	GENERAL				(Se No-16)
7	98659/2025	05.12.2025	FAO-119/2020	R K NAYAK	GENERAL			MISC. APPEAL SEC.	(Se No-
8	98662/2025	05.12.2025	ABLAPL-13595/2025	P K PAL	GENERAL				(Se No-
9	98664/2025	05.12.2025	RSA-552/2025	G JAYASINGH	GENERAL		Last Order	SECOND APPEAL	(Se No-
0	98665/2025	05.12.2025	CRLMC-2486/2025	G JAYASINGH	GENERAL		Last Order		(Se No-
1	98666/2025	05.12.2025	CMAPL-283/2025	P K JENA	GENERAL		Last Order	M.J.C.	(Se No-
2	98667/2025	05.12.2025	WA-3043/2024	S MOHARANA	GENERAL		Last Order	WRIT APPEAL	(Se No-

3	98668/2025	05.12.2025	WA-3042/2024	S MOHARANA	GENERAL		Last Order	WRIT APPEAL	(Se No-
4	98669/2025	05.12.2025	WA-3018/2024	S MOHARANA	GENERAL		Last Order	WRIT APPEAL	(Se No-
5	98670/2025	05.12.2025	WA-3045/2024	S MOHARANA	GENERAL		Last Order	WRIT APPEAL	(Se No-
5	98671/2025	05.12.2025	WP (C) - 21223/2025	P K NAYAK	GENERAL		Last Order	WRIT BRANCH-1	(Se No-31)
7	98674/2025	05.12.2025	ABLAPL-10844/2025	U C DORA	GENERAL		Last Order	BAIL-1	(Se No-
8	98676/2025	05.12.2025	ABLAPL-12990/2025	R PRADHAN	GENERAL		Last Order		(Se No-
9	98677/2025	05.12.2025	WP (C) - 34654/2025	G JAYASINGH	GENERAL		Last Order		(Se No-
0	98678/2025	05.12.2025	CRLMC-2587/2024	A SUNDARAY	GENERAL		Last Order	CRIMINAL MISC	(Se No-
1	98679/2025	05.12.2025	CRLMC-2587/2024	A SUNDARAY	GENERAL		Last Order	CRIMINAL MISC	(Se No-
2	98685/2025	05.12.2025	CRLMC-2585/2024	A SUNDARAY	GENERAL		Last Order	CRIMINAL MISC	(Se No-
3	98687/2025	05.12.2025	CRLMC-2585/2024	A SUNDARAY	GENERAL		Last Order	CRIMINAL MISC	(Se No-
4	98689/2025	05.12.2025	WP (C) - 33869/2025	S K SAMAL	GENERAL		Last Order	WRIT BRANCH (DIVISION BENCH-2)	(Se No-111
5	98690/2025	05.12.2025	CRLMC-3655/2025	S K SAMAL	GENERAL		Last Order		(Se No-111
5	98693/2025	05.12.2025	ABLAPL-12933/2024	S SAHOO	GENERAL		Last Order		(Se No-111
7	98694/2025	05.12.2025	CRLMC-256/2025	S SAHOO	GENERAL		Last Order	CRIMINAL MISC	(Se No-
8	98695/2025	05.12.2025	BLAPL-9264/2025	P K MALLICK	GENERAL		Last Order		(Se No-
9	98696/2025	05.12.2025	CRP-27/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-11	CIVIL REVISION	(Se No-
0	98697/2025	05.12.2025	WP (C) - 33355/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-12-04		(Se No-
1	98698/2025	05.12.2025	WP (C) - 28472/2025	A K NAYAK	GENERAL		Last Order	WRIT BRANCH-6	(Se No-36)
2	98699/2025	05.12.2025	ABLAPL-10867/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-11-25	BAIL-1	(Se No-13)
3	98700/2025	05.12.2025	WP (C) - 28470/2025	A K NAYAK	GENERAL		Last Order	WRIT BRANCH-3	(Se No-11)
4	98701/2025	05.12.2025	CRLMP-1373/2025	SANTOSH KUMAR	GENERAL		Order Dtd. 2025-12-01		(Se No-

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5	98702/2025	05.12.2025	WP (C) - 13970/2025	P K SAHU	GENERAL		Last Order	WRIT BRANCH-4	(Se No- 27)
5	98703/2025	05.12.2025	BLAPL- 4660/2025	S. K. MOHANTY	GENERAL		Order Dtd. 2025-12- 01	BAIL-2	(Se No-
7	98704/2025	05.12.2025	CRLMP- 1281/2025	B N SATAPATHY	GENERAL				(Se No-
8	98746/2025	05.12.2025	WP (C) - 32966/2025	P K PATRA	GENERAL			WRIT BRANCH-6	(Se No- 25)
9	98747/2025	05.12.2025	MACA- 109/2016	S R OJHA	GENERAL			MISC. APPEAL SEC.	(Se No-
0	98748/2025	05.12.2025	MACA- 109/2016	S R OJHA	GENERAL			MISC. APPEAL SEC.	(Se No-
	98749/2025	05.12.2025	WP (C) - 976/2013	H JENA	GENERAL			WRIT BRANCH-3	(Se No- 13)
2	98750/2025	05.12.2025	OJC- 6721/1999	P K SAMAL	GENERAL				(Se No- 13)
3	98751/2025	05.12.2025	WP (C) - 8853/2005	M BEHERA	GENERAL				(Se No- 13)
	98752/2025	05.12.2025	WP (C) - 8853/2005	M BEHERA	GENERAL				(Se No- 13)
5	98753/2025	05.12.2025	RSA- 181/2023	B SWAIN	GENERAL			SECOND APPEAL	(Se No-
5	98754/2025	05.12.2025	CRLA- 642/2015	SUDHANSU	GENERAL				(Se No-
7	98755/2025	05.12.2025	CRLA- 435/2016	SUDHANSU\	GENERAL			CRIMINAL APPEAL	(Se No-
8	98756/2025	05.12.2025	CRLA- 230/2015	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
9	98757/2025	05.12.2025	CRLA- 131/2008	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
0	98758/2025	05.12.2025	JCRLA- 8/2015	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
	98759/2025	05.12.2025	CRLA- 45/2016	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
2	98760/2025	05.12.2025	CRLA- 267/2016	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
3	98761/2025	05.12.2025	CRLA- 280/2016	SUDHANSU	GENERAL				(Se No-
4	98763/2025	05.12.2025	JCRLA- 130/2005	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
5	98764/2025	05.12.2025	CRLA- 80/2019	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
5	98765/2025	05.12.2025	WP (C) -	SUDHANSU	GENERAL			WRIT	(Se

			10253/2014					BRANCH (DIVISION BENCH-1)	No- 104
7	98766/2025	05.12.2025	JCRLA- 41/2011	SUDHANSU	GENERAL			CRIMINAL APPEAL	(Se No-
8	98767/2025	05.12.2025	WP (C) - 29866/2022	R K NAYAK	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Se No- 121
9	98768/2025	05.12.2025	CRLMC- 4872/2025	J P KAR	GENERAL		Order Dtd. 2025-11- 24Petition,Annexure,		(Se No- 121
0	98769/2025	05.12.2025	CRLMC- 4599/2024	N MALLICK	GENERAL		Order Dtd. 2025-11- 10		(Se No- 121
1	98770/2025	05.12.2025	ABLAPL- 5569/2025	J P KAR	GENERAL		Order Dtd. 2025-10- 27Petition,Annexure,		(Se No- 121
2	98772/2025	05.12.2025	WP (C) - 32301/2025	P K MOHANTY	GENERAL		Order Dtd. 2025-11- 18Petition,Annexure,	WRIT BRANCH-7	(Se No- 10)
3	98773/2025	05.12.2025	CMP- 254/2025	K N SAHOO	GENERAL		Order Dtd. 2025-12- 03		(Se No- 10)
4	98774/2025	05.12.2025	WP (C) - 31433/2025	KK NNATH	GENERAL		Order Dtd. 2025-12- 03		(Se No- 10)
5	98775/2025	05.12.2025	WP (C) - 34437/2025	S R PATTANAIAK	GENERAL		Order Dtd. 2025-12- 05		(Se No- 10)
5	98776/2025	05.12.2025	RVWPET- 149/2025	P BEHERA	GENERAL		Order Dtd. 2025-11- 29		(Se No- 10)
7	98777/2025	05.12.2025	CMP- 1943/2025	ASHOK KUMAR SARANGI	GENERAL		Order Dtd. 2026-02- 09		(Se No- 10)
8	98778/2025	05.12.2025	WP (C) - 2637/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-02- 03	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 112
9	98779/2025	05.12.2025	WP (C) - 30212/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-12- 04	WRIT BRANCH-5	(Se No- 23)
0	98780/2025	05.12.2025	WP (C) - 34686/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-12- 05		(Se No- 23)
1	98781/2025	05.12.2025	WP (C) - 3434/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-02- 04	WRIT BRANCH-8	(Se No- 39)
2	98782/2025	05.12.2025	WP (C) - 34230/2025	PK SWAIN	GENERAL		Order Dtd. 2025-12- 05	WRIT BRANCH-5	(Se No- 32)
3	98783/2025	05.12.2025	WP (C) - 33527/2025	PK SWAIN	GENERAL		Order Dtd. 2025-12- 05		(Se No-

									32)
1	98784/2025	05.12.2025	WP (C) - 25005/2025	SK MOHANTY	GENERAL		Judgement Dtd. 2025- 11-28	WRIT BRANCH-8	(Se No- 42)

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